

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/173(KB)2022
IA(I.B.C)/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	UNION BANK OF INDIA VS BENGAL SHELTER HOUSING DEVELOPMENT LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For the Applicant

Mr. K. Thaker, Adv.

Ms. Sreenity Thaker, Adv.

Mr. Diganta Paul, Adv.

For the Corporate Debtor

Ms. Jayati Choudhury, Adv.

Ms. Mandobi Choudhury, Adv.

Ms. Priya Malakar, Adv.

ORDER

1. Ld. Counsel for the parties present.

IA(I.B.C)/12(KB)2024

2. Ld. Counsel appearing for the applicant seeks to withdraw this IA. This IA is accordingly **dismissed as withdrawn.**

3. File be consigned to the record.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**